

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 2468 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 9th April, 2025.

Sub: **Casual leave.**

Ref:- Your letter dtd. 02.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.04.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 03.04.2025 till the morning of 05.04.2025.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/2469 /A, dated , 09-04-2025

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

[Signature]